

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:2646
ANSWERED ON:11.03.2011
SOLAR POWER PLANTS
Jawale Shri Haribhau Madhav

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has fixed up the purchase price for the power generated through Solar Power plants in the country;
- (b) if, so, the details thereof;
- (c) the details of the policy/structure adopted for the purchase of power generated through newly set-up Solar Power plants;
- (d) whether the Government has proposed certain time limit for such purchase price consideration; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a),(b),(c),(d)&(e): The tariff for purchase of solar power is being fixed by the Central and State Electricity Regulatory Commissions. During 2010-11, the Central Electricity Regulatory Commission had fixed a tariff of Rs. 17.91 per unit for solar photovoltaic and Rs. 15.31 per unit for solar thermal power to be paid at the fixed rate for a period of 25 years. 20 State Electricity Regulatory Commissions had also issued tariff orders for 2010-11 ranging Rs. 14.5 per unit to Rs. 18.52 per unit for the solar photovoltaic power. These rates are applicable for Power Purchase Agreements signed during 2010-11 and that photovoltaic and solar thermal solar power projects are completed in 12 months and 28 months respectively.

Under the first phase of Jawaharlal Nehru National Solar Mission till March 2013, electricity generated from 1100 MW of grid solar power plants is to be purchased through NTPC Vidyut Viyapar Nigam/ State Utilities depending upon the grid connectivity conditions.